## High Court judges belonging to the Scheduled Castes and Scheduled Tribes

## 569. SHRI L. R- NAIK: SHRI S. W. DHABE: SHRI SATCHIDANANDA;

Will the Minister of LAW, JUS-TICE AND COMPANY AFFAIRs be pleased to state:

(a) the number of High court judges in each State and Union Territory; and

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(b) the number, out ol them, who belong to the Scheduled Castes and Scheduled Tribes?

to Questions

THE MINISTER OF LAW, JUS-TICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b) A statement containing the information received from the various High Courts in March-April, 1978 i3 attached.

i ar bagirti. -----Number of High Court Judges in each State and Union Territory and number out of them, who belong to Scheduled Castes and Scheduled Tribes

Statement

Name of the High Court			No. of Judges in position	No. of Judges belonging to	
				Scheduled Castes	Scheduled Tribes
1. Allahabad .	•	,	48		
2. Andhra Pradesh			37	1	
3. Bombay .	•		29	••	••
4. Calcutta .	•		40	· <b>I</b>	
5. Delhi			18	••	••
6. Gauhati .	•	•	5		
7. Guj <b>ara</b> t .	•		12		
8. Himachal Prades	h	•	2		
9. Jammu and Kas	hmir	٠	4		- ••
10. Karnataka 🧠		•	16	I	
11. Kerala .	•		16	••	_ ••
12. Madhya Pradesh			20	••	·••
13. Madras .	٠		18		
14. Orissa.		•	. 8	· · · · · ·	n na gran de la cara d Nomen de la cara de la c
15. Patna		•	27		
6. Punjab and Hary	/ana	•	18	••	••
17. Rajasthan .	•		13	••	•• .
18. Sikkim .	<b>*</b> -	. •	<b></b> #	- ··	• •
			313	4	